8

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 99-A/2016 with TP No. 99/397-398/NCLT/AHM/2016 (New) CA No. 153/2015 with CP No. 48/397-398/CLB/MB/2015 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

Name of the Company:

Nareshkumar Mangeram Mittal

V/s.

Bllue Orange Developers Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PAVAN S. GODIAWALA ADVOCATE PROPOSED
RESPONDENT
NO.5.

2. DHIREM R. DAVE

PUS

Petitioner

ORDER

Learned PCS Mr. Dhiren Dave present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 5.

Both sides represented that connected matter is pending in appeal before Hon'ble High Court of Gujarat.

List the matter on 27.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 23rd day of January, 2018.